

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 242
TO BE ANSWERED ON THE 30TH NOVEMBER, 2021

SHARE OF STATES IN CROP INSURANCE SCHEME

242. MS. RAMYA HARIDAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it has come to the notice of the Ministry that many States are finding it extremely difficult to pay their share of the crop insurance scheme and are thereby defaulting;
- (b) whether the Ministry is also aware that at times the share of States in the crop insurance scheme is 50 per cent of their agriculture budget;
- (c) whether the Ministry is also aware that there are States which have not paid the premium of even 2019;
- (d) if so, whether there are any plans before the Ministry to take over the entire amount of premium; and
- (e) if not, the reasons therefor ?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Pradhan Mantri Fasal Bima Yojana (PMFBY) is a voluntary Scheme. The premium under the scheme is determined through bidding however, farmers have to pay maximum 2% for Kharif, 1.5% for Rabi food and oilseed crops and 5% for commercial/horticultural crops and the balance of actuarial/bidder premium is shared by the Central and State Government on 50 : 50 basis and 90 :10 in case of North Eastern States from Kharif 2020 season as per provisions of the scheme. The premium rate of crops depends on the risk associated with them and total liability of the State depends on actuarial/bidder premium rate, sum insured of crops, area insured and number of crops notified by the States. Some States have not released their share of premium subsidies for certain seasons, however, any specific reasons for such default have not been communicated. Further, the sector-wise budget allocation by the State Governments falls within their domain.

(c): Details **annexed**.

(d): No Sir.

(e): As the States have major role in implementation of the scheme the premium subsidy is shared by the Central and State Government on 50 : 50 basis and for North-Eastern States sharing pattern has been made 90 : 10 from Kharif 2020 season as per provisions of the scheme.

Annexure

State-Wise Status of Pending State Subsidy* under PMFBY from Kharif 2018 till Rabi 2020-21 as on 24.11.2021

(RS. IN CRORE)

Season	State	Total State Subsidy	Total State Subsidy Paid	State Subsidy Pending
2018-19	Jharkhand	228.13	77.86	150.27
	Rajasthan	1,502.12	1,489.25	12.87
	Tamil Nadu	707.93	702.96	4.97
	Telangana	194.77	44.36	150.41
	Uttar Pradesh	509.50	495.99	13.51
2018-19 Total				321.96
2019-20	Assam	61.11	40.01	21.10
	Gujarat	1,573.51	714.79	858.72
	Jharkhand	212.23	-	212.23
	Madhya Pradesh	1,627.71	1,566.15	61.57
	Odisha	938.40	912.91	25.49
	Rajasthan	2,162.68	2,158.12	4.56
	Tamil Nadu	890.06	856.10	33.96
	Telangana	320.64	-	320.64
	Uttar Pradesh	469.42	450.63	18.79
2019-20 Total				1,558.28
2020-21	Assam	182.03	-	182.03
	Chhattisgarh	642.80	636.29	6.51
	Himachal Pradesh	42.89	13.92	28.97
	Kerala	38.31	26.79	11.51
	Madhya Pradesh	2,783.45	2,709.94	73.51
	Maharashtra	3,008.03	1,662.17	1,345.86
	Odisha	639.69	623.82	15.88
	Puducherry	2.23	0.98	1.26
	Rajasthan	2,822.67	2,576.14	246.53
	Tamil Nadu	1,824.24	945.23	879.01
	Tripura	4.84	2.70	2.14
	Uttar Pradesh	641.18	590.45	50.73
	Uttarakhand	65.56	47.30	18.27
2020-21 Total				2,863.79
Grand Total				4,744.04

**Cases of Pending State Subsidy of less than ₹1 crore due to final reconciliation have not been reported.*
